NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No.924/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: HSR Wholesale & Retail Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

S. No. NAME DESIGNATION SIGNATURE

ROYALS LA Applicat

ORDER

CSA 923/230-232/NCLT/MB/MAH/2017 CSA 924/230-232/NCLT/MB/MAH/2017 CSA 925/230-232/NCLT/MB/MAH/2017 CSA 926/230-232/NCLT/MB/MAH/2017 CSA 927/230-232/NCLT/MB/MAH/2017 CSA 928/230-232/NCLT/MB/MAH/2017 CSA 929/230-232/NCLT/MB/MAH/2017 CSA 930/230-232/NCLT/MB/MAH/2017 CSA 931/230-232/NCLT/MB/MAH/2017 CSA 932/230-232/NCLT/MB/MAH/2017 CSA 933/230-232/NCLT/MB/MAH/2017 CSA 934/230-232/NCLT/MB/MAH/2017 CSA 935/230-232/NCLT/MB/MAH/2017 CSA 936/230-232/NCLT/MB/MAH/2017 CSA 937/230-232/NCLT/MB/MAH/2017 CSA 938/230-232/NCLT/MB/MAH/2017

Company Applications are allowed vide separate orders.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)